NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 72/441/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.07.2017

Name of the Company:

Shree Durga Syntex Pvt. Ltd.

Section of the Companies Act:

Section 441 r/w 134(3)o and 135 of the

Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. CS Strangersh Jain

PCS.

Petitimel

Jose engovo)

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ORDER

Learned PCS Mr. Shreyansh Jain present for Petitioner.

Heard arguments of Learned PCS for Petitioner.

Petitioner is directed to issue notice to the ROC and shall file proof of service.

List the matter on 18.08.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 26th day of July, 2017.